



(5) 1
**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH**

...
O.A. No.61/650/2020 Date of decision: 04.09.2020
...

CORAM: HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J).
...

Gulzar Hussain, age 35 years, S/o Ch. Hussain Ali, R/o
MohallaKulvi, Village Kaddualta, Tehsil &Distt. Samba.

...**APPLICANT**

BY:MR. ANKUSH MANHAS, COUNSEL FOR THE APPLICANT.

VERSUS

1. UT of J&K through Commissioner Secretary Govt. Home Department, Civil Sectt. Jammu/Srinagar.
2. Inspector General of Police, Jammu Zone, Jammu.
3. Sr. Superintendent of Police, Traffic City, Jammu.
4. Sr. Superintendent of Police, Samba.

...**RESPONDENTS**

ORDER (Oral)

...
AJANTA DAYALAN, MEMBER (A):-

1. Learned counsel for the applicant stated that applicant would like to withdraw this O.A., with liberty to file a fresh one on the same cause of action before the appropriate forum.



2. Ordered accordingly.

(RAKESH SAGAR JAIN)
MEMBER (J)

(AJANTA DAYALAN)
MEMBER (A)

Date: 04.09.2020.

'Kr'